

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

the 9th October, 2017

No. HCM/A-1/2013-A&E(J)/Vol-I/

Dated 9th October, 2017

It is hereby notified that the following candidates (in order of roll number and not in order of merit) are called for interview for appointment to the posts of Manipur Judicial Service Grade-III as advertised under No. HCM/A-1/2013-A&E(J)/Vol-I/60371 dated 29th April, 2017.

Roll Numbers (not in order of merit)	0007, 0025, 0033, 0059, 0063, 0067, 0072, 0083, 0100, 0108, 0118, 0136, 0148, 0154, 0160, 0169, 0172, 0206, 0212, 0244, 0251, 0252, 0256, 0261, 0264, 0268, 0269.
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Candidates are directed to produce self-attested copies of the relevant documents referred to in the application form including the date of birth certificate, school leaving certificate, mark sheets and degree certificates of other education qualifications, relevant ST/SC/OBC(M)/OBC(MP) certificates. The certificates are to be submitted to the High Court on or before 3rd November, 2017.

The original certificates are to be produced at the time of interview as notified in the advertisement dated 29.04.2017.

The interview will be held on 11th and 12th of November, 2017 and will commence at 10.00 am at the premises of the High Court at Mantripukhri, Imphal. Candidates shall bear their own expenses for appearing in the interview.

Candidates are directed to download their respective call letters/admit cards for appearing in the interview.

Registrar (Administration)
High Court of Manipur

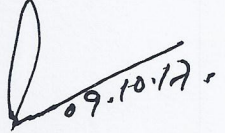
Endt. No. HCM/A-1/2013-A&E(J)/Vol-I/ 71128.

Dated 9th October, 2017

Copy to:

1. The Secretary (Law), Govt. of Manipur.
2. The Registrar, High Court of Manipur.
3. CPC, High Court of Manipur- He is requested to upload this notification in the official website.
4. The Joint Registrar (Admn./PMP), High Court of Manipur.
5. The Deputy Registrar (Judl/Accounts/Admn.), High Court of Manipur.

6. The Principal Secretary to the Hon'ble Acting Chief Justice, High Court of Manipur.
7. The Private Secretary, Hon'ble Mr. Justice Kh. Nobin Singh.
8. The Director, Information & Public Relation, Imphal- with one spare copy for wide publicity as news item.
9. The News Editor, DDK, Imphal/AIR, Imphal- for wide publicity as news item.
10. The Editor, ISTV Network/Impact TV- for wide publicity as news item.
11. The Editor, Sangai Express (English)/Pknapham- with a request to publish the above Notification for 2 (two) alternate days at the earliest and to submit the bill in triplicate for early payment.
12. The Private Secretary to the Registrar General, High Court of Manipur.
13. Notice Board/Guard File.
14. Concerned File.


Registrar (Administration)
High Court of Manipur